

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (CAA) No.12 / BB/ 2017	-	For Hearing	230/ 232	FMC India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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i. ARUN SRI KUMAR counsel for
9886720984 petitioner
for Sumalatha Panaj

Vdm Sripa.

Sumalatha

Counsel for petitioner is present. ROC has sent his report. Counsel for petitioner requested time to examine the report and file reply comments, if any.

List it on 13.10.2017.


MEMBER (J)